

Cag's Report on Train Accidents

521. SHRI AMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that out of 14000 accidents from 1993-94 to 1997-98, the Railway Board reported only 2187 accidents to Parliament, as per report submitted by C.A.G, for the year ending 1998; and

(b) if so, whether responsibility in this regard has since been fixed and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH): (a) No, Sir. The accidents statistics which is being presented to Parliament pertains to consequential train accidents only. During the period 1993-94 to 1997-98 only 2196 consequential train accident were reported on Indian Railway including Konkan Railway.

(b) The consequential train accident includes collision, derailment, level crossing accident and fire in train. These accidents may have serious repercussion in terms of casualty or/ and loss to Railway property. As per definition of accident even cattle run over cases and engine failures are termed as accidents. Various types of accidents are reported to different levels depending upon their seriousness. Yard derailments etc. are reported only up to the level of divisions. Smaller accidents not having serious repercussions are reported only up to the level to Zonal Railways. It is a matter of reporting at different levels for different accidents depending on their seriousness. Although minor accidents are not reported to Railway Board but the fact remains that Railways follow-up each and every accident case.

Gauge Conversion in Gujarat

522. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of RAILWAYS be pleased to state: (a) whether the Gujarat Government has sent any proposal for conversion of MG/NG line to Broad gauge;

(b) if so, the details thereof;

(c) whether Dahinsara-Maliya-Miyana, Ahmedabad-Himatnagar, Surendranagar-Bhavnagai-Dhola Dhasa-Mahuva upto Pipavav and Wankaner-Maliya-Miyana rail lines were included in the proposal;

(d) if so, whether the work for conversion has been sanctioned; and

(e) by when the conversion work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH):

(a) Yes, Sir.